

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.04.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.69/BB/2018	For filing objections on behalf of Financial Creditor	Rule 7 of I&B	M/s Shantha Projects Limited	A R Ramsubramania Raja PCA	State bank of India	Shri Deepak

SL. NAME (IN CAPITAL)

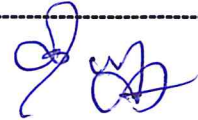
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

S. PEER MOHAMED
Advocate

APPLICANT
9350970806



B. NARASIMHAM
AGMSB / SARB
Bangalore
9449840162

F.C.



**RAJESH S.
ADVOCATE**

8123976974

Adv for financial
creditor



B R GURURAJ
831038429

Shantha projects Ltd
ORDER Director



Counsel for corporate applicant is present. He has filed Memo. along with annexures. Counsel for corporate debtor is also present. He has filed reply. List the matter for hearing on 24.04.2018.


MEMBER(T)


MEMBER(J)